

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2012

Dated: 20th January, 2023

NOTICE

As directed, it is to inform that the matters fixed before the Learned Registrar Court on 23rd January, 2023 shall be taken up on 30th January, 2023. The matters listed for evidence before the Registrar Court on the said date shall also be listed on 30th January, 2023, for assigning date of evidence.


Desk Officer

1. Registrar-cum-Principal Private Secretary, TDSAT.
2. PPS To Hon'ble Chairperson, TDSAT.
3. PS to Hon'ble Member-I & II
4. Registrar
5. Director
6. Deputy Registrar
7. MR. D. B. Chatri, PPS.
8. Judicial Section
9. Notice Board.
10. TDSAT Website.